COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 287 OF 2017

Dated: 1st May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Ambuja Cement LimitedAppellant(s)

Vs.

Himachal Pradesh Electricity Regulatory ...Respondent(s)

Commission & Anr.

Counsel for the Appellant(s) : Mr. Saurabh Jain for

Mr. Piyush Joshi

Counsel for the Respondent(s) : Mr. Manoj Kr. Sharma for

Mr. Pradeep Misra for R-1

Ms. Swapna Seshadri

Ms. Neha Garg

Ms. Rhea Luthra for R-2

ORDER

Learned counsel for respondent No.2 seeks six weeks time to file reply. She may file the same on or before 13.06.2018 after serving copy on the other side. Rejoinder may be filed within six weeks thereafter.

List the matter on 27.08.2018.

(Justice N. K. Patil) Judicial Member (I. J. Kapoor)
Technical Member

ts/mk